NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 14.10.2019 <u>NOTICE</u>

Take notice that the following matters Adjourned on 26.09.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd &Anr Vs. Hotel BirsaPvt Ltd & Ors	26.09.2019	25.10.2019

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By Order

-sd/-Registrar